

GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF LAND RESOURCES

25

LOK SABHA

UNSTARRED QUESTION NO. 3441
TO BE ANSWERED ON 15.03.2018

Degraded Lands

3441. SHRIMATI ANJU BALA:

SHRI TEJ PRATAP SINGH YADAV:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether the 35 per cent of country's land is degraded/eroded due to deforestation, unsustainable agricultural practices and excessive ground water extraction etc.;
- (b) if so, the details of the extent of degraded lands and the corrective measures taken by the Government in this regard, State/UT-wise;
- (c) whether his Ministry has any plan/ scheme for the treatment/reclamation of degraded lands;
- (d) if so, the details thereof including funds sanctioned and the work done during the last three years and the current year, State/UT-wise;
- (e) whether the country has committed to land degradation neutrality by 2030 as part of Sustainable Development Goal and if so, the details thereof; and
- (f) the steps taken/being taken by the Union Government in this regard?

ANSWER

**MINISTER OF STATE FOR RURAL DEVELOPMENT
(SHRI RAM KRIPAL YADAV)**

- (a) to (f): As per information received from Indian Council of Agricultural Research (ICAR), around 120.4 million ha area of the country is affected by various kinds of land degradation comprising of water erosion (82.6 million ha), wind erosion (12.0 million ha), chemical degradation (24.8 million ha) and physical degradation (1.0 million ha).

ICAR has developed several location specific bio-engineering measures to check soil erosion due to run-off of rain water, sand dune stabilization and shelter belt technology to check wind erosion and reclamation technology for problem soils in the country.

Department of Land Resources has sanctioned 8214 watershed development projects in 28 States (except Goa) [during the period 2009-10 to 2014-15] covering an area of about 39.07 million hectare under the Watershed

Development Component (WDC) of the Pradhan Mantri Krishi Sinchayee Yojana (PMKSY) principally for development of rainfed portions of net cultivated area and culturable wastelands.

The activities being undertaken through the watershed development projects *inter alia* include ridge area treatment, drainage line treatment, soil and moisture conservation, rain water harvesting, nursery raising, afforestation, horticulture, pasture development, livelihoods for assetless persons, etc.

State-wise details of number of sanctioned projects, area covered by the projects and Central share released during the last three years and the current year (upto 28th February 2018) under IWMP/WDC-PMKSY are given in **Annexure I**.

In addition, other Central Ministries / Departments like Ministry of Agriculture and Farmers Welfare are implementing schemes and programmes like the Per Drop More Crop component of PMKSY which *inter alia* includes activities for water conservation, drought proofing, water harvesting, ground water recharge, etc. that complement and supplement interventions undertaken under the WDC-PMKSY.

National Afforestation & Eco-Development Board, Ministry of Environment, Forests & Climate Change is implementing National Afforestation Programme (NAP) for regeneration of degraded forest and adjoining areas through people's participation. The scheme is being implemented through a decentralized mechanism of State Forest Development Agency (SFDA) at State level, Forest Development agency (FDA) at Forest Division level and Joint Forest Management Committees (JFMCs) at Village level. An amount of Rs 477.30 crores have been released to the States to treat an area of 152627 hectares during the last three years including the current year (2014-15 to 2017-18) as on 28-02-2018 details are given in **Annexure II**.

Further, Government of India has announced the commitment to work towards achieving Land Degradation Neutrality (LDN) by 2030 with the cooperation and synchronized efforts of all the relevant Ministries.

**Annexure referred to in reply to parts (a) to (f) of Lok Sabha Unstarred Question No.
3441 for answer on 15.03.2018**

State-wise details of number of projects sanctioned, area of the projects and funds released for the projects in the last 3 years and the current year

(Area in million ha & Amount in Rs. crore)

Sr. No.	State	Sanctioned (from 2009-10 to 2014-15) [@]		Central Share Released			
		No. of Projects	Area of the Projects	2014-15 [@]	2015-16 [#]	2016-17 [#]	2017-18 [#] (upto28.02.2018)
1	Andhra Pradesh	432	1.810	163.28	86.73	120.96	123.35
2	Arunachal Pradesh	156	0.467	0.00	18.00	23.12	0.00
3	Assam	372	1.577	6.99	45.00	0.00	26.80
4	Bihar	123	0.612	21.47	5.00	28.26	19.21
5	Chhattisgarh	263	1.195	10.00	20.00	34.96	33.45
6	Gujarat	610	3.103	72.34	100.00	115.04	87.51
7	Haryana	88	0.362	26.97	6.91	12.82	10.94
8	Himachal Pradesh	163	0.840	0.00	20.00	35.40	26.83
9	Jammu & Kashmir	159	0.652	51.43	0.00	25.59	2.91
10	Jharkhand	171	0.911	0.00	20.00	17.68	0.00
11	Karnataka	571	2.569	125.43	125.00	145.72	175.69
12	Kerala	83	0.423	15.16	20.00	16.62	11.53
13	Madhya Pradesh	517	2.937	303.98	150.00	129.44	134.84
14	Maharashtra	1186	5.128	197.91	250.00	186.95	279.21
15	Manipur	102	0.491	11.10	9.00	11.29	13.84
16	Meghalaya	96	0.236	37.16	18.00	11.56	8.95
17	Mizoram	89	0.373	75.81	8.87	16.06	10.00
18	Nagaland	111	0.476	95.09	27.00	60.84	32.08
19	Odisha	310	1.700	248.79	67.50	91.99	94.48
20	Punjab	67	0.314	0.00	7.95	0.00	0.00
21	Rajasthan	1025	5.764	403.08	200.00	199.35	157.47
22	Sikkim	15	0.066	0.00	6.30	0.00	1.40
23	Tamil Nadu	270	1.368	124.02	75.00	62.36	82.75
24	Telangana	330	1.399	124.58	70.00	0.00	51.14
25	Tripura	65	0.213	19.04	20.89	27.12	9.99
26	Uttarakhand	65	0.346	49.77	25.68	16.15	9.97
27	Uttar Pradesh	612	3.045	75.39	75.00	58.38	63.93
28	West Bengal	163	0.693	25.85	10.00	24.06	15.48
	Total	8214	39.07	2284.63	1487.83	1471.72	1483.75

[@] Sanctioned / Released under the erstwhile Integrated Watershed Management Programme (IWMP), which was amalgamated as the Watershed Development Component (WDC) of the Pradhan Mantri Krishi Sinchayee Yojana (PMKSY) from 2015-16

[#]Released under the Watershed Development Component (WDC) of the Pradhan Mantri Krishi Sinchayee Yojana (PMKSY)

Note: 1) WDC-PMKSY is not operational in Union Territories.
2) There is no sanctioned project in Goa.

**Annexure referred to in reply to parts (a) to (f) of Lok Sabha Unstarred Question No.
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State-wise details of number of funds released and Approved Advance Work area under
National Afforestation Programme (NAP)

(Area in ha &Rs. in crore)

Sr. No.	State	Amount Released				Approved Advance WorkArea			
		2014-15	2015-16	2016-17	2017-18	2014-15	2015-16	2016-17	2017-18
1	Andhra Pradesh	4.56	0.87	1.33	3.36	810	913	445	1487
2	Arunachal Pradesh	0.15	0.00		0.86	1000	0		1010
3	Assam	0.00	2.56		0.00	0	0		
4	Bihar	7.00	5.01	2.18	4.23	1786	2500		2450
5	Chhattisgarh	20.00	10.20	4.92	10.86	4699	4475		2983
6	Goa	0.00	0.00	0.00	0.00	0	0		
7	Gujarat	10.50	8.54	4.36	0.00	5284	2755		
8	Haryana	11.00	0.72	3.50	2.71	1900	2195		
9	Himachal Pradesh	0.73	0.00		1.73	2237	0		2139
10	Jammu & Kashmir	3.59	0.00		7.20	1606	0		2128
11	Jharkhand	8.60	0.00		0.00	3924	0		
12	Karnataka	21.35	1.05	7.33	3.24	2900	2580		2095
13	Kerala	2.82	1.02		0.00	1478	0		
14	Madhya Pradesh	21.00	9.45	4.00	8.74	4786	3655		5255
15	Maharashtra	35.00	14.90	4.76	6.72	6647	4135		4150
16	Manipur	8.00	3.67	1.21	3.20	1835	0		1733
17	Meghalaya	3.61	1.35		1.65	0	0		
18	Mizoram	15.00	10.17	6.74	5.80	3135	905		1750
19	Nagaland	11.00	0.00	5.21	5.85	2130	0		2085
20	Orissa	17.92	9.49	4.62	3.49	6535	1980		4565
21	Punjab	1.87	0.00		0.00	1628	0		
22	Rajasthan	3.35	0.75		1.40	2550	800		1400
23	Sikkim	6.00	1.52	5.09	0.00	1851	0	1914	
24	Tamil Nadu	4.25	1.42	1.56	0.00	750	1500		
25	Telangana	2.03	0.00		0.00	795	0		
26	Tripura	9.17	5.73		4.94	1796	2476		1835
27	Uttar Pradesh	12.00	2.68	2.55	0.67	8548	2985		0
28	Uttarakhand	2.50	3.05		3.36	1330	2132		2782
29	West Bengal	0.78	0.00		0.00	2495	0		
	Total	243.78	94.16	59.35	80.01	74435	35986	2359	39847

Source: National Afforestation & Eco-Development Board,
Ministry of Environment, Forest & Climate Change.
